

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.1342**  
TO BE ANSWERED ON 28.07.2022

**BILATERAL RELATIONS WITH NEIGHBOURING COUNTRIES**

1342. DR. FAUZIA KHAN:

Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:

- (a) the current status of bilateral relations between India and each of the neighbouring countries;
- (b) the details of the agreements reached between India and each of the neighbouring countries along with the outcomes since the year 2017;
- (c) whether each of these neighbouring countries has given permission for the promotion of Indian goods there;
- (d) whether Government has provided financial assistance to these countries; and
- (e) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[SHRI V. MURALEEDHARAN]

**(a) to (e)**

1. India attaches high priority to its relationships with its neighbouring countries. India's policy of 'Neighbourhood First' focuses on creating mutually beneficial, people-oriented regional frameworks for stability and prosperity.

2. India is an active economic partner of its neighbours and is involved in a large number of development projects and humanitarian assistance in these countries. Our engagement is based on a consultative, non-reciprocal and outcome-oriented approach, while focussing on delivering benefits like greater connectivity, improved infrastructure, stronger development cooperation and broader people-to-people contacts.

3. The Government of India has entered into a number of agreements with its neighbouring countries since 2017. A list of agreements concluded with our neighbouring countries along with the outcomes is given at **Annexure I**.

4. Trade promotion events are regularly organized in neighbouring countries with the active cooperation of host governments.

5. India's financial assistance to neighbouring countries is channeled through various means such as Lines of Credit (LoCs), Grant-in-aid, Credit Facility, Currency Swap Facility and others. Details are as follows:

(i) **Bangladesh:** India has extended 4 LoCs amounting to USD 7.862 billion to the Government of Bangladesh under the Indian Development and Economic Assistance Scheme

(IDEAS). The Government is supporting Govt of Bangladesh's efforts in several developmental and infrastructure projects across various sectors such as road, highways, railways, ports, power transmission, waste management, economic zones, information and communication technology, solar power generation etc.

(ii) **Bhutan:** India has been extending financial assistance to the Five Year Plans of the Royal Government of Bhutan since the inception of planned development process in 1961. India has committed Rs. 4500 crore development assistance for 12th Five Year Plan (November 2018-October 2023) of the Royal Government of Bhutan.

(iii) **Maldives:** Government of India has extended 5 LoCs worth USD 1.33 billion to Maldives, including assistance to the Greater Male Connectivity Project. India has also provided the budgetary support to Maldives. In September 2020, India entered USD 250 million in financial assistance to Maldives to mitigate the impact of Covid 19 on the Maldivian economy.

(iv) **Myanmar:** Government of India has extended 10 LoCs worth USD 475.57 million to Myanmar for infrastructure projects across a wide variety of sectors including railways, power, telecommunication, oil refineries, irrigation & agriculture. India's development assistance to Myanmar is over USD 2 billion with majority of the infrastructure projects being implemented under grant-in-aid.

(v) **Nepal:** India has been providing development assistance to Nepal, including in the development of infrastructure along Indo-Nepal border viz. Integrated Check Posts (ICPs), Rail Links, roads, school buildings, health facilities including through HICDPs, gifting ambulances and buses, post-earthquake reconstruction in housing, education, health and cultural heritage sector, etc. Four (4) LoCs have been extended to Nepal aggregating USD 1.65 billion for various infrastructure development projects.

(vi) **Sri Lanka:** Sri Lanka is one of the major recipients of development assistance provided by the Government of India. India's overall commitment to Sri Lanka is more than US\$ 5 billion, of which around US\$ 600 million is grant-in-aid and the rest is concessional loan. In total, 13 Lines of Credit worth US\$ 2.68 billion have been extended to Sri Lanka.

India continues to assist Sri Lanka in its economic development as also support it in overcoming its economic challenges. In January 2022, India extended a US\$ 400 million currency swap to Sri Lanka under the SAARC Framework and deferred successive Asian Clearing Union (A.C.U.) settlements till July 6, 2022. A Line of Credit of US\$ 500 million was extended to Sri Lanka for importing fuel from India. In addition, India has extended a credit facility of US\$ 1 billion for the procurement of food, medicines and other essential items from India. Humanitarian assistance was also provided to Sri Lanka by gifting essential medicines worth about INR 6 crores, 15,000 litres of kerosene oil and US \$ 55 million LoC for procurement of Urea fertilizer. Government of Tamil Nadu has contributed rice, milk powder and medicines worth US\$ 16 million, as part of the larger Indian assistance effort.

## Afghanistan

S.No	Name of Agreement/MoU	Year/Date of Signing	Outcome
1.	Bilateral Agreement between India and Afghanistan related to orbit frequency coordination of 'South Asia Satellite' proposed at 97.3 degrees	2017	Under implementation
2.	Motor Vehicles Agreement for the regulation of passenger, personal and cargo vehicular traffic between India and Afghanistan	2017	Under implementation

## Bangladesh

S.No.	Name of Agreement/MoU	Year/Date of Signing	Outcome
1.	MoU on Defence Cooperation Framework between the Government of the Republic of India and the Government of the People's Republic of Bangladesh.	8 April 2017 New Delhi, India	Cooperation in the field of defence between the two countries
2.	MoU between National Defence College, Dhaka, Bangladesh and National Defence College, New Delhi, India for enhancing cooperation in the field of national security, development and strategic studies.	8 April 2017 New Delhi, India	Conduct of regular exchange programmes and establishing sustainable mechanisms in the field
3.	Memorandum of Understanding between Defence Services Staff College, Wellington (Nilgiris), Tamilnadu, India and Defence Services Command and Staff College, Mirpur, Dhaka, Bangladesh for Enhancing Cooperation concerning Military Education in the Field of Strategic and Operational Studies	08 Apr 17 New Delhi, India	Enhancing Cooperation concerning Military Education in the Field of Strategic and Operational Studies
4.	MoU between the Government of the Republic of India and the Government of the People's Republic of Bangladesh on Cooperation in the Peaceful Uses of Outer Space.	8 April 2017 New Delhi, India	Cooperation in the Peaceful Uses of Outer Space
5.	Agreement between the Government of the Republic of India and the Government of the People's Republic of Bangladesh on Cooperation in Peaceful uses of Nuclear Energy.	8 April 2017 New Delhi, India	3 <sup>rd</sup> Joint committee meeting (JCM) on peaceful uses of nuclear energy held in May 2022
6.	Arrangement between The Atomic Energy Regulatory Board(AERB) of the Government of the Republic of India and The Bangladesh Atomic Energy Regulatory Authority(BAERA) of the Government of the People's Republic of Bangladesh for the Exchange of Technical Information and Co-operation in the Regulation of Nuclear Safety and Radiation Protection.	8 April 2017 New Delhi, India	Co-operation in the Regulation of Nuclear Safety and Radiation Protection
7.	Inter-Agency Agreement between Global Centre for Nuclear Energy Partnership (GCNEP), Department of Atomic Energy, Government of India and Bangladesh Atomic Energy Commission (BAEC), Ministry of Science and Technology, Government of People's Republic of Bangladesh on Cooperation regarding Nuclear Power Plant Projects in Bangladesh.	8 April 2017 New Delhi, India	Cooperation regarding Nuclear Power Plant Projects is ongoing.
8.	MoU between the Ministry of Electronics and Information Technology (MeitY) of the Government of the Republic of India and Information and Communication Technology Division of the People's Republic of Bangladesh on Co-operation in the field of Information Technology and Electronics.	8 April 2017 New Delhi, India	Co-operation in the field of Information Technology and Electronics
9.	MoU between the Indian Computer Emergency Response Team (CERT-In), Ministry of Electronics	8 April 2017 New Delhi,	Sharing of information in the area of Cyber

	and Information Technology (MeitY), Republic of India and Bangladesh Government Computer Incident Response Team (BGD e-Gov CIRT), Bangladesh Computer Council of Information and Communication Technology division, Ministry of Post, Telecommunication and IT On Cooperation in the area of Cyber Security.	India	Security
10.	MoU between the Government of the Republic of India and the Government of the People's Republic of Bangladesh on Establishing Border Haats Across the Border between India and Bangladesh.	8 April 2017 New Delhi, India	Establishing Border Haats Across the Border between India and Bangladesh has promoted trade and economic development in border areas
11.	MoU between the Government of the Republic of India and the Government of the People's Republic of Bangladesh on Bilateral Judicial Sector Cooperation.	8 April 2017 New Delhi, India	Bilateral Judicial Sector Cooperation
12.	MoU between the National Judicial Academy, India and the Supreme Court of Bangladesh on Training and Capacity Building Programme for Bangladeshi Judicial Officers in India.	8 April 2017 New Delhi, India	Capacity Building Programme for Bangladeshi Judicial Officers in India
13.	MoU between the Directorate General of Lighthouses and Lightships (DGLL), Ministry of Shipping, the Government of the Republic of India and the Department of Shipping, Ministry of Shipping, the Government of the People's Republic of Bangladesh Concerning Cooperation on Aids to Navigation.	8 April 2017 New Delhi, India	Cooperation on Aids to Navigation
14.	MoU between Geological Survey of India (GSI) and Geological Survey of Bangladesh (GSB) on Mutual Scientific Cooperation in the field of Earth Sciences for Research and Development.	8 April 2017 New Delhi, India	Cooperation in the field of Earth Sciences for Research and Development
15.	MoU on Passenger and Cruise Services on the Coastal and Protocol Route between the Government of the People's Republic of Bangladesh and the Government of the Republic of India.	8 April 2017 New Delhi, India	The process of movement of goods and movement of passengers on cruise services is being streamlined under this MoU
16.	MoU on Development of Fairway from Sirajganj to Daikhowa and Ashuganj to Zakiganj on Indo-Bangladesh Protocol Route between the Ministry of Shipping of the Republic of India and The Ministry of Shipping of the People's Republic of Bangladesh.	8 April 2017 New Delhi, India	For developing navigable fairway and enhancing the trade and safe passage of goods between the two countries; dredging of these stretches is in progress.
17.	MoU between the Government of the Republic of India and the Government of the People's Republic of Bangladesh on Cooperation in the Field of Mass Media.	8 April 2017 New Delhi, India	Cooperation in the Field of Mass Media
18.	Audio-visual Co-production Agreement between the Republic of India and the Government of the People's Republic of Bangladesh.	8 April 2017 New Delhi, India	Co-production of feature films, documentaries and animation films
19.	Memorandum of Understanding between The Government of Republic of India and the Government of the People's Republic of Bangladesh for extending a new Defence Line of Credit of US\$500 million.	08 Apr 17 New Delhi, India	For development of various defence projects
20.	Agreement between Bangladesh And India for the Regulation of Motor Vehicle Passenger Traffic (Khulna-Kolkata route) and SOP of the Agreement.	8 April 2017 New Delhi, India	Regulation of Motor Vehicle Passenger Traffic. Bus service between Kolkata and Khulna is operational.
21.	MoU between the Government of the Republic of	8 April 2017	Social and economic

	India (GoI) and the Government of the People's Republic of Bangladesh (GoB) for Extending a 3rd Line of Credit (LoC) by GoI to GoB.	New Delhi, India	development of Bangladesh through various infrastructure and other projects funded through the LoC
22.	Financing Agreement between the Government of the Republic of India & the Government of the People's Republic of Bangladesh for the Construction of 36 Community Clinics in Bangladesh.	8 April 2017 New Delhi, India	Construction of 36 Community Clinics in Bangladesh has been completed and has contributed to development cooperation with Bangladesh.
23.	SOP for providing security and logistics support to BGB for construction of BOPs in Chittagong Hill Tracts, Bangladesh	8 April 2017 New Delhi, India	construction of Border out posts in Chittagong Hill Tracts
24.	SoP for the establishment of Collaborative relationship to Combat Transnational Illegal activities at Sea and Develop Regional Cooperation between Indian Coast Guard and Bangladesh Coast Guard	08 Apr 17 New Delhi, India	Cooperation between Indian Coast Guard and Bangladesh Coast Guard under the SoP has helped both countries combat illegal activities at sea.
25.	Memorandum of Understanding between Directorate General of Medical Service (DGMS) Bangladesh Armed Forces and Tata Medical Centre (TMC), Kolkata, India to facilitate the process of BMT at Combined Military Hospital (CMH), Dhaka, Bangladesh	08 Apr 17 New Delhi, India	Facilitation of the process of BMT at Combined Military Hospital (CMH), Dhaka, Bangladesh
26.	Memorandum of Understanding between NTPC Vidyut Vyapar Nigam Limited (NVVN) and Bangladesh Power Development Board for supply of power from Nepal.	7-10 April 2017 New Delhi, India	Mechanisms for development of infrastructure for supply of power from Nepal
27.	Memorandum of Understanding on LNG Terminal Use between Petronet LNG Limited, India and Bangladesh Oil, Gas and Mineral Corporation, (Petrobangla).	7-10 April 2017 New Delhi, India	LNG Terminal Use between Petronet LNG Limited, India and Bangladesh Oil, Gas and Mineral Corporation
28.	Memorandum of Understanding between India Oil Corporation Limited (IOCL) and Petrobangla for LNG Cooperation.	7-10 April 2017 New Delhi, India	Cooperation in the field of trade and supply of LNG
29.	Memorandum of Understanding between Container Company of Bangladesh Limited and Container Corporation of India Limited to Promote and Expand Cooperation between India and Bangladesh in the field of container transportation.	7-10 April 2017 New Delhi, India	Cooperation between India and Bangladesh in the field of container transportation.
30.	Memorandum of Understanding between Tamil Nadu Veterinary Sciences University, Chennai, India and Chittagong Veterinary and Animal Sciences University, Chittagong, Bangladesh.	7-10 April 2017 New Delhi, India	Cooperation and knowledge sharing in the field of veterinary science between the two institutes
31.	Memorandum of Understanding between Viswabharati, Santiniketan, India and Northern University of Business and Technology, Khulna, Bangladesh.	7-10 April 2017 New Delhi, India	Educational collaboration between the two institutes
32.	MoU between Chittagong Veterinary and Animal Sciences University (CVASU) and Assam Agricultural University (AAU)	13 Sep, 2017 Chittagong Bangladesh	Training and research facilities are being provided to CVASU
33.	MoU between Indian Council for Cultural Relations and University of Dhaka for the Establishment of the ICCR Chair for Hindi Language	10 Oct, 2017 Dhaka, Bangladesh	Promotion of Hindi language in the Dhaka University
34.	Memorandum of understanding between the Government of the Republic of India and the Government of People's Republic of Bangladesh for	22 Oct, 2017 Dhaka, Bangladesh	A vocational training centre has been developed in Khulna and



	setting up of common facility centre for small & medium enterprises at IDEB, Khulna, Bangladesh		a dairy processing plant has been developed in Sirajganj under Indian grant
35.	MoU signed between Rabindra Bharti University, Kolkata and Rajshahi University	23 Nov, 2017 Kolkata, India	Educational collaboration between the two institutes
36.	MoU signed between India, Russia and Bangladesh for cooperation in building the Rooppur nuclear power project in Bangladesh.	1 March, 2018 Moscow Russia	Construction of Rooppur nuclear power project in Bangladesh is under progress.
37.	MoU signed on construction of the India-Bangladesh Friendship Pipeline between Siliguri (in India) and Parbatipur (in Bangladesh)	9 April, 2018 Dhaka, Bangladesh	Construction of the India-Bangladesh Friendship Pipeline between Siliguri (in India) and Parbatipur (in Bangladesh) is nearing completion.
38.	MoU signed between India & Bangladesh on Cooperation between Prasar Bharati and Bangladesh Betar	9 April, 2018 Dhaka, Bangladesh	Development of cultural relations through mass media collaboration
39.	MoU made and entered into by and between Indian Council for Cultural Realties and Dhaka University on the establishment of the ICCR Chair for Urdu Language.	9 April, 2018 Dhaka, Bangladesh	Promotion of Urdu language in the Dhaka University
40.	Mou Between The High Commission Of India, Dhaka, Bangladesh And Economic Relations Division Of Ministry Of Finance, Government Of Bangladesh And Directorate Of Primary Education, Ministry Of Primary And Mass Education, Government of Bangladesh for establishment of computer and language labs in 509 schools in Bangladesh.	9 April, 2018 Dhaka, Bangladesh	Establishment of computer and language labs in 509 schools in Bangladesh is under progress.
41.	Mou Between The High Commission Of India In Dhaka, Bangladesh And Economic Relations Division Of Ministry Of Finance, Government Of Bangladesh And Rangpur City Corporation For Rehabilitation And Improvement Of Different Roads Under Rangpur City Corporation.	9 April, 2018 Dhaka, Bangladesh	Rehabilitation And Improvement Of Different Roads Under Rangpur City Corporation is under progress.
42.	Agreement between the Government of the People's Republic of Bangladesh (GoB) and the Government of Republic of India (GoI) for extending a Line of Credit of US\$500 Million from GoI to GoB for defence cooperation	7 May, 2018 New Delhi, India	The Agreement has facilitated continued exchanges between the Militaries.
43.	MoU on Academic Exchange and Co-operation between the Army Public Schools of India and Cantonment Public and English Medium School and Colleges of Bangladesh Army of Bangladesh (effective from Year 2018 to 2020)	8 May, 2018 New Delhi, India	Academic Exchange and Co-operation between the Army Public Schools of India and Cantonment Public and English Medium School and Colleges of Bangladesh Army
44.	MoU between Khulna Shipyard Limited (KSY), Bangladesh and Bharat Electronics Limited (BEL), India	8 May, 2018 New Delhi, India	Collaboration between the two companies is underway
45.	MoU between Garden Reach Shipbuilders and Engineers Limited (GRSE), India and Khulna Shipyard Limited (KSY), Bangladesh	8 May, 2018 New Delhi, India	Collaboration between the two companies is underway
46.	MoU signed between Visva-Bharati, Shantiniketan, India and Secondary and Higher Education Division, Ministry of Education, Government of the People's Republic of Bangladesh	25 May, 2018 Kolkata, India	Educational collaboration between the two institutes
47.	MoC between Sardar Vallabhbhai Patel National	14 July, 2018,	Training of police

	Police Academy, Hyderabad and Bangladesh Police Academy, Sardah, Rajshahi for Capacity Building	Rajshahi	personnel of Bangladesh
48.	Revised Travel Arrangements between India and Bangladesh 2018	15 July, 2018 Dhaka	The Agreement has facilitated greater people-to-people exchange.
49.	MoU between the Satyajit Ray Film & Television Institute, Kollkata and Department of Television, Film and Photography, University of Dhaka	25 September, 2018 Dhaka	Development of cultural relations through film-making
50.	Agreement on the use of Chattogram and Mongla Port for Movement of Goods to and from India	25 October, 2018 New Delhi, India	The Agreement permits movement of Indian goods in Bangladesh through waterways, rail, road or multimodal transport through eight routes. First trial movement of containers commenced in July 2020. More trial runs to be undertaken in near future.
51.	MoU between Press Council of India and Bangladesh Press Council on Co-operation in Journalism	16 November, 2018 Bangladesh	Development of cultural relations through collaboration between journalists' organizations
52.	MoU between National Centre for Good Governance (NCGG), Mussoorie and Ministry of Public Administration (MoPA), Bangladesh on Training and Capacity building programme for Bangladesh Civil Servants	8 February, 2019, Dhaka, Bangladesh	Training of Bangladeshi civil servants in the Indian institutes
53.	MoU between the Central Bureau of Investigation (CBI) of India and the Anti-Corruption Commission (ACC) of Bangladesh	8 February, 2019, Dhaka, Bangladesh	Cooperation and information sharing between the two organizations
54.	MoU on Co-operation in the field of Medicinal Plants between National Medicinal Plant Board (NMPB), Ministry of AYUSH and Directorate General of Health Services, Ministry of Health & Family Welfare, Bangladesh	8 February, 2019, Dhaka, Bangladesh	Cooperation in the field of research on medicinal plants found in the two countries
55.	Agreement between India and Bangladesh concerning implementation of the Lines of Credit committed by India to Bangladesh	5 October, 2019, Dhaka, Bangladesh	Implementation of projects in Bangladesh funded by GoI LoCs
56.	MoU between India and Bangladesh on Cooperation in youth matters	5 October, 2019, Dhaka, Bangladesh	Expansion and strengthening of friendship between the two countries and promotion of cooperation on youth matters.
57.	MoU between India and Bangladesh on withdrawal of 1.82 cusec of water from feni river by India for drinking water supply scheme for Sabroomtown, Tripura, india	5 October, 2019, Dhaka, Bangladesh	Withdrawal of 1.82 cusec of water by India from Feni river for drinking water supply scheme for Sabroom Town of Tripura, India.
58.	Cultural Exchange Programme between India and Bangladesh for the years 2020-2022	5 October, 2019, Dhaka, Bangladesh	Development of cultural exchanges between the two countries
59.	Standard Operating Procedure (SOP) on the use of Chattogram and Mongla ports	5 October, 2019, Dhaka, Bangladesh	Use of Chattogram and Mongla ports for movement of goods to

			and from India through multiple modal transport.
60.	MoU between University of Hyderabad and University of Dhaka Cultural Exchange Programme- Renewal	5 October, 2019, Dhaka, Bangladesh	Renewal of the CEP programme for the years 2020-2022
61.	MoU on providing Coastal Surveillance System	5 October, 2019, Dhaka, Bangladesh	Increased security in sea and coastal areas due to cooperation in surveillance
62.	Framework of Understanding on Cooperation in the Hydrocarbon sector	17.12.2020 PM virtual summit	Enhanced energy cooperation in the field of hydrocarbons through concerned Ministries of both countries
63.	MoU regarding Indian grant Assistance for implementation of High Impact Community Development Projects (HICDP) through local bodies and other public sector insitutes	17.12.2020 PM virtual summit	Various small projects in diverse fields have been implemented in Bangladesh under GoIgrant
64.	MoU for supply of equipment and improvement of Garbage/solid waste disposal ground at Lamchori Area for Barishal City Corporation	17.12.2020 PM virtual summit	Cooperation in the field of solid waste disposal methods
65.	MoU on Cooperation in the field of Agriculture	17.12.2020 PM virtual summit	Cooperation in the field of agricultural production technology between the concerned Ministries of both countries
66.	MoU between Father of the Nationa Bangabandhu Sheikh Mujibur Rahman Memorial Museum Dhaka and National Museum Delhi	17.12.2020 PM virtual summit	Development of cultural relations through cooperation between the two institutions
67.	MoU on Cooperation in the Field of Disaster Management, Resilience and Mitigation	27 March 2021 PM visit to Bangladesh	Mechanisms to increase cooperation in disaster management have been developed.
68.	MoU between Bangladesh National Cadet Corps (BNCC) and National Cadet Corps of India (INCC)	27 March 2021	Collaboration between BNCC and INCC
69.	MoU on Establishment of a Framework of Cooperation in the Area of Trade Remedial Measures between Bangladesh and India	27 March 2021	Mechanisms for appropriate remedial actions set up for trade-related issues
70.	MoU on Supply of ICT Equipment, Courseware & Reference Books and Training for Bangladesh-Bharot Digital Service and Employment Training (BDSET) Centre	27 March 2021	Project is being implemented.
71.	MoU for Establishment of Sports Facilities at Rajshahi College Field and Surrounding Areas	27 March 2021	Project is being implemented.

## Bhutan

Sr. No.	Agreement	Year/Date of Signing	Outcomes
1.	Use Right Agreement b/w the National Land Commission of the Royal Government of Bhutan and the Consulate General of India	2017	The Chancery/ Residential building in Phuentsholingis under construction.
2.	MoU b/w Reserve Bank of India and the Royal Monetary Authority on supervisory cooperation and exchange of information with overseas banking regulators	2019	There is active cooperation between RBI and RMA. RMA has forwarded request of Bank of Bhutan (BoB) for opening of branch/representative office in New Delhi.



3.	MoU between Jigme SingyeWangchuck School of Law, Thimphu and National Law School of India University, Bangalore, India	2017	The MoU is under implementation and is aimed at enhancing cooperation and academic exchanges between the two countries in the areas of legal education and research.
4.	MoU between the Royal University of Bhutan and Indian Institute of Technology, Delhi on Academic Cooperation	2019	Pursuant to the signing of 4 MOUs on cooperation in STEM education between the Royal University of Bhutan, IIT Delhi, IIT Kanpur, IIT Bombay and NIT, Silchar, there have been a number of Bhutanese tech students who secured admission at the afore-mentioned Indian Institutes of Technology. Twelve Bhutanese students are taking engineering education at Indian Institutes of Technology at Kanpur, Delhi, Bombay, Tirupati, Roorkee, Gandhinagar and Guwahati. A new India Bhutan Friendship Scholarship was introduced by the Prime Minister of India in February 2020 for Bhutanese students who were accepted into M Tech Programmes at IIT Kanpur. In the academic year 2021-2022, three Bhutanese students were admitted into M Tech Programmes by IIT Kanpur.
5.	MoU between the Royal University of Bhutan and Indian Institute of Technology Silchar, India on Academic Cooperation	2019	
6.	MoU between the Royal University of Bhutan and Indian Institute of Technology Bombay, India to cooperate on education and research collaboration	2019	
7.	MoU between the Royal University of Bhutan and Indian Institute of Technology Kanpur, India to cooperate on education, research and social services	2019	
8.	MoU between National Knowledge Network of India (NKN), National Informatics Centre, Ministry of Electronics and Information Technology and Dept. of Information Technology & Telecom(Druk Research and Education Network on peering arrangement	2019	The MoU enables Bhutan's Natonal Research and Education Network-DrukREN to connect to India's National Knowledge Network- thereby creating a dedicated high capacity network connected to the global "academic Internet."
9.	MoU between Bhutan National Legal Institute and National Judicial Academy, Bhopal on Cooperation in Judicial Education and Mutual Exchanges	2019	A customized ITEC course comprising 14 modules on various legal topics was organised by NLU Jodhpur for the officials of Bhutan's judiciary.
10.	MoU between the Air Accident Investigation Unit, Ministry of Information and Communications , RGoB and Aircraft Accident Investigation Bureau Ministry of Civil Aviation, GoI on Cooperation relating to Aircraft Accident and Incident Investigation	2019	The MoU is aimed at enhancing aviation safety. India and Bhutan cooperate in aircraft accident and incident investigation, training and sharing of information and expertise consistent with the Standards and Recommended Practices of Annex 13 to the Convention on International Civil Aviation.
11.	MoU between Dept of Information Technology and Telecom of RGoB and Indian Space Research Organization of the Govt of India on establishment of Satcom Network for the utilization of South Asia Satellite	2019	The MoU enables India and Bhutan to cooperate in the establishment, operation and maintenance of a satellite communication (SatCom) network with hub station and user terminals with respect to the South Asia Satellite.
12.	Power Purchase Agreement b/w PTC India Limited and Druk Green Power Corporation Limited for sale and purchase of Mangdechhu Power	2019	The Agreement is under implementation. The Agreement outlined the modalities for the sale of surplus energy from Mangdechhu Power Plant to PTCIL.
13.	MoU between Government of India and the Royal Government of Bhutan on cooperation in the peaceful uses of outer space	2020	The MoU is a framework document enabling India and Bhutan to pursue cooperation in areas such as remote sensing of the earth, satellite communication and satellite based navigation, space science and planetary exploration, use of spacecraft and space systems and ground system and

			application of space technology.
14.	MoU between Ministry of Environment, Forest and climate change of GOI and National Environment Commission of RGoB on cooperation in areas of Environment	2021	The objective of the MoU is to renew earlier cooperation and collaboration between India and Bhutan in the environmental sector and expand the areas of cooperation in the field of environment to promote a mutually beneficial partnership.  A Joint Working Group has been constituted to identify the specific areas of cooperation between India and Bhutan.

## China

S.No	Name of Agreement/MOU	Year/Date of signing	Outcome
1.	Memorandum of understanding between Ministry of Water Resources, the People's Republic of China and Ministry of Water Resources, River Development and Ganga Rejuvenation, Republic of India upon provision of Hydrological information of the Yaluzangbu/Brahmaputra river in flood season by China to India	09 June 2018	Flood control and disaster mitigation in downstream of Yaluzangbu/Brahmaputra river.
2.	The Protocol between General Administration of Customs of the People's Republic of China and the Department of Agriculture, Cooperation and Farmers Welfare of the Republic of India on Phytosanitary requirements for Exporting Rice from India to China	09 June 2018	Facilitation of export of rice from India to China.
3.	MOU for Cooperation between Pharmexcil & CCMHPIE	20 August 2018	Set up a long-term partnership and cooperation between CCMHPIE and Pharmexcil with a view to promoting the exchange, cooperation and trade between the member companies of both Parties, and facilitating the development of pharmaceutical and health products industries in the country of each Party.
4.	Agreement on Cooperation between the Ministry of Home Affairs of the Republic of India and the Ministry of Public Security of the People's Republic of China	22 October 2018	Strengthen cooperation on counter-terrorism, organized crimes, drug control and other relevant areas.
5.	Protocol amending the Agreement between the Government of the Republic of India and the Government of the People's Republic of China for the Avoidance of Double Taxation and the Prevention of Fiscal Evasion with respect to taxes on Income and the protocol thereto signed at New Delhi on 18 July 1994.	26 November 2018	The Protocol updates the existing provisions for exchange of information to the latest international standards; incorporates changes required to implement treaty related minimum standards under the Action reports of Base Erosion & Profit shifting (BEPS) Project, in which India participated on an equal footing; and Besides minimum standards, brings in changes as per BEPS Action reports as agreed upon by two sides.
6.	Protocol between the General Administration of Customs of China and Export Inspection	28 November 2018	Facilitation of export of Fish Meal/Fish Oil from India to China.

	Council of the Ministry of Commerce and Industry, India in respect of Hygiene and Inspection requirements for the export of Fish Meal/Fish Oil from India to China		
7.	Protocol of Phytosanitary Requirements for the export of Tobacco leaves from India to China between the Ministry of Agriculture and Farmers Welfare of the Republic of India and the General Administration of Customs of the People's Republic of China	21 January 2019	Facilitation of export of tobacco leaves from India to China.
8.	Protocol of Sanitary and Phytosanitary Regulations on importing Indian Chili Spent Between General Administration of Customs, People's Republic of China and Export Inspection Council (EIC) , Ministry of Commerce and Industry, Govt of India	09 May 2019	Facilitation of export of Indian Chili Spent to China.
9.	Plan of action to implement the protocol between MEA and MFA on cooperation in bilateral relations 2020	12 August 2019	Bilateral exchanges and cooperation between MEA and MFA in the year 2020.
10.	MOU on Sports cooperation between Ministry of Youth Affairs and Sports of India and General Administration of Sports of China	12 August 2019	Development of sports exchange and cooperation.
11.	Programme of Culture Exchange between India and China for the years 2019-2023	12 August 2019	Development and strengthening of cultural exchanges during the period 2019-2023.
12.	MOU between Ministry of Ayush of India and National Administration of Traditional Chinese Medicine of China concerning cooperation in Traditional medicine 12 August 2019	12 August 2019	Cooperation in the field of traditional medicine.
13.	MOU between National Museum, New Delhi and Hubei Provincial Museum of China	12 August 2019	Consolidation and strengthening of friendly ties and reciprocal understanding for cooperation in cultural exchanges and preservation of cultural relics.

## Maldives

S.No	Name of Agreement/MOU	Year/Date of signing	Outcome
1.	MoU on cooperation in the field of Hydrography and Protocol on Sale of Charts	June 2019	Under implementation
2.	Joint Hydrographic surveys have been carried out in mutually decided areas in Maldives (1 <sup>st</sup> Survey- Jan-March 2021 & 2 <sup>nd</sup> Survey April-May 2022). We have also facilitated capacity building providing equipment & design related to Hydrography.	2019	Under implementation
3.	MoU on cooperation in the field of Health	June 2019	Cancer Hospital in Laamu under LoC project/several small grant projects in the area of health care. Project under feasibility report stage.
4.	MoU on establishment of Passenger-cum-Cargo service by sea	June 2019	The Cargo Vessel Service was jointly launched on 21 September, 2020 and connects Male and Kulhudhufushi with Cochin and Tuticorin.

5.	MoU for cooperation in Customs' capacity building	June 2019	The MoU on Customs is being implemented with several batches of Maldives Customs Services (MCS) being trained in India. Over 130 MCS Officials have already completed training in India and around 100 have undergone virtual training.
6.	MoU between Maldives Civil Service Commission and NCGG	June 2019	Over 400 Maldivian civil servants have already been trained in India under this MoU. Over 1000 Maldivian civil servants have been trained through e-courses.
7.	Technical Agreement on exchange of White Shipping Information between Indian Navy & MNDF	June 2019	Agreement has already been activated & implementation is going on with the completion of Coastal Radar System (CRS). Capacity building of MNDF personal, Deputation of MNDF Officers at IFC-IOR Gurugram as International Liason officer and joint EEZs patrols.
8.	MoU on 'Cooperation in the long-range identification and tracking of ships (LRIT) System" to augment Marine Safety, Security & Environment Protection.	September 2021	MoU is activated & capacity building is planned under the MoU. Data exchange is underway.
9.	MoU between Financial Intelligence Units (FIUs)	December 2019	Under implementation
10.	MoUs between Elections Commission of Maldives and the Election Commission of India	December 2019	Under implementation
11.	Mutual Legal Assistance Treaty in Criminal Matters	March 2019	During 6 <sup>th</sup> Joint Commission Meeting (JCM) in New Delhi in December 2019, Instrument of Ratification of Treaty on Mutual Legal Assistance in Criminal Matters was exchanged.
12.	MoU regarding Indian grant assistance for Implementation of High Impact Community Development Projects (HICDPs) through Local Bodies (March 2019) & MoU on increasing the outlay under HICDPs	July 2021	Presently, 27 High Impact projects across Maldives are being implemented. 2 projects have been inaugurated.
13.	Agreement to develop a harbour for MNDF at Uthuru Thila Falhu (UTF)	February 2021	Work is progressing well.
14.	Agreement on Defence LoC to supply equipment and armaments for the MNDF	February 2021	Proposals received from GoM. The prequalification process is underway.
15.	MoU on Sports and Youth Affairs	November 2020	Under the MoU, 15 Maldivian youth visited to India in November 2021. Visit of a group of 15 Indian youth from Maldives is scheduled in August 2022.
16.	LoC Agreement for Sports Infrastructure	September 2021	5 project proposals received under this LoC from GoM. The DPR prepared by GoM is under validation.
17.	MoUs on Institutional linkages between PSM Maldives and Prasar Bharati (PB)	February 2021	Capacity building programmes are being planned by PB.
18.	MOU to exchange pre-arrival cargo data between CBIC and Maldives Customs Service	July 2021	A pilot project under the MoU is under implementation since Dec. 2021.

19.	MoU between Auditor General's Office of the Maldives and the Comptroller and Auditor General of India	October 2021	Capacity building programmes are being planned and held under MoU. Explanatory visits have taken place between both sides
20.	MoU on Cooperation in the field of Energy Efficiency and Renewable Energy	March 2019	2000 street lights and 2,00,000 light bulbs were gifted to Maldives.
21	MoU on Agri-business	December 2018	An agri-extension project proposal for setting up plant and soil testing labs in Hanimaadhoo under implementation.
22	Agreement for Exemption of Visa Requirement for Holders of Diplomatic and Official Passports	March 2019	Agreement came into effect on 5 Aug 2019
	Agreement on the facilitation of Visa arrangements	December 2018	India is the highest source of tourists for Maldives for last three years. Agreement came into effect on March 11, 2019
23	Currency Swap Agreement for US\$ 400 million between RBI and MMA	July 2019	The agreement was extended for another year in June 2020. The agreement allowed MMA to draw a swap facility to a maximum limit of US\$ 400 million. Maldives used the facility in two tranches.
24	Line of Credit Agreement for US\$ 800 million (part of the financial assistance package of US\$ 1.4 billion announced during President Solih visit to India in Dec 2018)	March 2019	8 infrastructure Projects under the US\$ 800 million Line of Credit (LoC) have started rolling out with two projects already under execution (Water and Sanitation on 34 islands and Addu Roads projects) while third project i.e. Addu Land Reclamation Project was awarded in March 2022 and the implementation is due to begin soon.
25	MoU on Cooperation in Culture	December 2018	A project for restoration of HukuruMiskiiy (Friday Mosque) in Malé under Indian Grant of INR 8.9 crores under implementation.
26	MoU between the Judicial Services Commission (JSC) of Maldives and the National Judicial Academy of India (NJAI)	February 2020	Capacity building programmes are being held for JSC by NJAI.
27	MoU on Parliamentary Cooperation	December 2019	10 Majlis officials have been trained in 2020 under this MoU. 10 Majlis officials will visit India in August 2022
28	MoU on the Reciprocal Recognition of COVID-19 vaccination certificates between Ministry of Health and Family Welfare, India and the Ministry of Health, Maldives	26 March 2022	MoU is activated
29	Peering Agreement on Extension of National Knowledge Network (NKN) to the Maldives National Knowledge Network (NKN), India and the National Centre for Information Technology (NCIT), Maldives.	26 March 2022	Operationalization of NKN is under process.
30	MoU between Maldives Police Service and Sardar Vallabhbhai Patel National Police Academy, Capacity Building plan being deliberated by both sides. Hyderabad for Capacity Building & Areas of Cooperation.	26 March 2022	

## Myanmar

Sl. No.	Name of Agreement/MoU	Year/Date of Signing	Outcome
1.	Memorandum of Understanding on Maritime Security Cooperation between the Government of the Republic of India and the Government of the Republic of the Union of Myanmar.	06 September 2017	Has led to enhanced cooperation between India and Myanmar in the domain of maritime security.
2.	Cultural Exchange Programme between the Government of the Republic of India and the Government of the Republic of the Union of Myanmar for the year 2017-2020.	06 September 2017	Cultural delegations have been exchanged between the two countries under the provisions of the MoU.
3.	MoU between the Government of the Republic of India and the Government of the Republic of the Union of Myanmar on Enhancing Cooperation on the Upgradation of the Women's Police Training Centre at Yamethin, Myanmar	06 September 2017	This is a 3 year project being implemented by the Government of Myanmar with financial assistance from Government of India.
4.	Memorandum of Understanding for Sharing White Shipping Information between the Indian Navy and Myanmar Navy.	06 September 2017	The MoU has led to enhanced cooperation between the two navies by sharing of white shipping information.
5.	Memorandum of Understanding between the Central Drugs Standard Control Organization (CDSCO), Ministry of Health and Family Welfare of the Republic of India and Food and Drugs (FDA), Ministry of Health and Sports of Myanmar on Cooperation in Medical Products Regulation.	06 September 2017	The MoU has led to cooperation between the respective Ministries in the field of regulation of medicines.
6.	MoU between the Ministry of Health and Family Welfare, GoI and Ministry of Health & Sports, GoM on cooperation in the field of Health & Medicine	06 September 2017	1 <sup>st</sup> JWG meeting held on 25 April 2019 at Nay Pyi Taw. 2 <sup>nd</sup> JWG meeting was scheduled for February 2021, but was postponed.
7.	Memorandum of Understanding in the Field of Elections between the Election Commission of India and the Union Election Commission of Myanmar.	06 September 2017	Officials from Union Election Commission of Myanmar were trained in election procedures in India under the provisions of the MoU.
8.	Memorandum of Understanding on Cooperation between Myanmar Press Council and the Press Council of India	06 September 2017	Collaboration in encouraging ethical and free journalistic practices
9.	MoU between the Government of Republic of the Union of Myanmar and the Government of the Republic of India on Rakhine State Development Programme	20 December 2017	First phase of the MoU ( <i>i.e. Construction of 250 pre-fabricated houses</i> ) is completed and handed over in 2019. Six Project Agreements signed under second phase and is on-going.
10.	Memorandum of Understanding between the Foreign Service Institute, Ministry of External Affairs, Republic of India and Strategic Studies and Training Department, Ministry of Foreign Affairs, Republic of the Union of Myanmar.	10 May 2018	Myanmar diplomats are being offered training in India under the MoU. 1 <sup>st</sup> Special Course for Myanmar diplomats was conducted on 14-27 Nov. 2018.
11.	MoU between the Government of the Republic of India and the Government of the Republic of the Union of Myanmar	10 May 2018	All necessary equipment/ machinery have been supplied through HMTI Limited. The ITC Centre at Monywa is to be officially



	on “Setting Up of Indo-Myanmar Industrial Training Center at Monywa, Myanmar”		inaugurated.
12.	Five years comprehensive maintenance of Industrial Training Centre at Myingyan	17 January 2018	The maintenance project is expected to be completed by 2023. Training is to be imparted through HMTI.
13.	MoU between the Government of the Republic of India and the Government of the Republic of the Union of Myanmar on “Setting Up of Indo-Myanmar Industrial Training Center at Thaton, Myanmar”	10 May 2018	The centre is to be officially inaugurated.
14.	Memorandum of Understanding between the Embassy of India, Yangon and the Ministry of Planning and Finance of the Republic of the Union of Myanmar for the Supply of Ten Vehicles for the Purpose of Ceasefire Monitoring Work	10 May 2018	The vehicles have been supplied in 2018.
15.	MoU between the Government of the Republic of India and the Government of the Republic of the Union of Myanmar for the Conservation of Earthquake Damaged Pagodas at Bagan	11 May 2018	Two structures have been restored. The conservation work got affected due to Covid. The restoration works is expected to commence in near future.
16.	Agreement between the Government of the Republic of India and the Government of the Republic of the Union of Myanmar on Land Border Crossing	11 May 2018	Under implementation
17.	MoU between Ministry of Agriculture, Livestock, Forestry & Minerals (Rakhine State Government) and Embassy of India, Yangon for supply of Tractors and Crawler Harvesters	12 September 2018	Project is completed in 2019.
18.	MoU between Department of Social Affairs (Rakhine State Government) And Embassy of India, Yangon for Supplying Computers and other Associated Peripherals	12 September 2018	Project is completed in 2019.
19.	MoU Between the Government of the Republic of India And the Government of the Republic of the Union of Myanmar for Appointment of a Private Operator for Operation and Maintenance of Sittwe Port, Paletwa Inland Water Transport Terminal and Associated Facilities	22 October 2018	A private port operator for Operation & Maintenance of the Sittwe Port, Paletwa Inland Water Transport Terminal and associated facilities was appointed in January 2020. Necessary approval with regard to operationalization of Sittwe port is being pursued through the Port Operator.
20.	Memorandum of Understanding between The National Judicial Academy of India and The Office of the Union Chief Justice on Training and Capacity Building Programme for Myanmar Judges and Judicial Officers in India (2018)	11 May 2018	First batch of judicial officers received training in 2019. The program has been on hold since the outbreak of COVID-19 .
21.	Programme of Cooperation in Science and Technology between the Government of the Republic of India and the Government of the republic of the Union of Myanmar for the period 2018-2021.	11 December 2018	Joint Working Group meeting held in New Delhi on 16-17 Sept., 2019.
22.	Memorandum of Understanding for Cooperation and Collaboration on Broadcasting between Prasar Bharati,	24 August 2018	Enhancement of cultural relations in the field of mass media

	India and Mizzima Media Company Limited, Myanmar.		
23.	Memorandum of Understanding on Defence Cooperation between the Government of the Republic of India and the Government of the Republic of the Union of Myanmar	29 July 2019	It has led to enhanced defence cooperation with the Government of Myanmar.
24.	MoU on Cooperation for Prevention of Trafficking in Persons; Rescue, Recovery, Repatriation and Re-Integration of Victims of Trafficking	27 February 2020	Ways to jointly deal with the issue of human trafficking have been outlined.
25.	Agreement Between The government of the republic of the union of Myanmar And The government of the Republic of India Regarding Indian grant assistance for implementation of Quick impact projects (QIP)	27 February 2020	Mission recommended 5 project proposals under current FY. Necessary approval for the draft MoU of 5 projects is in final stage with MEA.
26.	Project Agreement Between Rakhine State Government And Embassy of India, Yangon For construction of incinerator in MraukOo township hospital, construction of seed storage houses and water supply systems in Gwa township under Rakhine State Development Programme	27 February 2020	Project is on-going and necessary tendering work being done by Myanmar side.
27.	Project Agreement Between Rakhine State Government And Embassy of India, Yangon For construction of Kyawlyaung-Ohlphyu road, construction of KyaungTaung- KyauPaung road in Buuthedaung Township under Rakhine State Development Programme	27 February 2020	Project is on-going and discussions were held with Border & Security Affairs Minister, RSG on 18 February 2021 with respect to assessment of security situation regarding initiation of the Project.
28.	Project Agreement Between Rakhine State Government And Embassy of India, Yangon For construction of pre-schools under Rakhine State Development Programme	27 February 2020	Project is on-going and GoM is to invite tender for the project.
29.	Project Agreement Between Rakhine State Government And Embassy of India, Yangon For distribution of electricity by solar power in five townships of Rakhine State under Rakhine State Development Programme	27 February 2020	Project is on-going and the 1 <sup>st</sup> installment of the funds for the Project was transferred to Rakhine State Government on 09-09-2021.
30.	Project Agreement Between Embassy of India, Yangon And Ministry of Education, Government of Myanmar For Provision of Library Materials and Creation of Soft Infrastructure	31 August 2020	Project is on-going and GoM is to invite tender for the project.
31.	Project Agreement Between Ministry of Agriculture, Livestock and Irrigation And Embassy of India, Yangon For upgrading of Agricultural Mechanization Sub-Station to promote custom hiring services under Rakhine State Development Programme	02 October 2020	Project is on-going and GoM is to invite tender for the project.
32.	MoU for Cooperation on Combating Timber Trafficking, and Conservation of Tigers and other Wildlife	27 February 2020	Cooperation for conservation of forests and wildlife
33.	MoU for cooperation in the field of Petroleum Products	27 February 2020	2 <sup>nd</sup> JWG meeting held on 24 June 2020 virtually.

34.	MoU for cooperation in the field of Telecommunications	27 February 2020	1 <sup>st</sup> JWG meeting will be convened once the situation in Myanmar becomes normal.
35.	MoU on cooperation in the field of Medical Research (ICMR), GoI and Department of Medical Research (DMR), GoM	27 February 2020	1 <sup>st</sup> JWG meeting will be convened once the situation in Myanmar becomes normal.
36.	Project Agreement for Provision of Library Materials and Creation of Soft Infrastructure in Rakhine State	31 August 2020	Project to be implemented.
37.	MoU on Cooperation in the field of Trade of Urad and Tur	18 June 2021	Contact details of nodal officers shared. 1 <sup>st</sup> meeting of Joint Monitoring Committee will be held on mutual convenient date

## Nepal

S. No.	Name of Agreement/MoU	Year/Date of signing	Outcome
1.	MoU between ICCR and Lumbini Buddhist University on the establishment of Dr. Ambedkar Chair for Buddhist Studies	16.05.22	Under implementation
2.	MoU between Indian Council of Cultural Relations (ICCR) and CNAS, Tribhuvan University on the establishment of ICCR Chair of Indian Studies	16.05.22	Under implementation process
3.	MoU between Indian Council of Cultural Relations (ICCR) and Kathmandu University (KU) on the establishment of the ICCR Chair of Indian Studies	16.05.22	Under implementation process
4.	MoU (in collaboration) between Kathmandu University (KU), Nepal and Indian Institute of Technology Madras (IIT-M), India	16.05.22	Under implementation process
5.	Letter of Agreement (LoA) between Kathmandu University (KU), Nepal and Indian Institute of Technology Madras (IIT-M), India for joint degree program at Master's level	16.05.22	Under implementation process
6.	Agreement between SJVN Ltd and Nepal Electricity Authority (NEA) for development and implementation of Arun 4 Project	16.05.22	Feasibility Study being undertaken, Promoter's Agreement to be negotiated & signed thereafter.
7.	MoU between GoI and GoN on enhancing Technical Cooperation in the Railway Sector	02.04.22	Under implementation process
8.	MoU between GoI and GoN on the supply of Urea and DAP from India to Nepal under Government to Government arrangement	28.02.22	G2G agreement has been signed. B2B agreement to be signed between Nepali side nominated Krishi Samagri Company Ltd (KSC), a govt. owned company, and Indian side appointed M/s Rashtriya Chemicals & Fertilizers Limited (RCF) as State Trading Enterprise.
9.	MoU for construction of a motorable bridge over the Mahakali River connecting Dharcula (India) and Darchula (Nepal), under Indian grant assistance	01.02.22	Tendering and construction need to begin immediately. Financial approval for revised cost and tendering to be undertaken by Govt. of Uttarakhand. CPWD, Uttarakhand is taking up the matter of opening up of tender and DPR of the project.
10.	MoU for Reciprocal Recognition of Covid Vaccination Certificate between Ministry of	23.11.21	Reciprocal recognition of Covid Vaccination Certificate

	Health and Family Welfare, Government of India & Ministry of Health and Population, Government of Nepal		
11.	MoU between the Government of India and the Government of Nepal regarding Final Location Survey (FLS) of the broad gauge line between Raxaul and Kathmandu	07.10.21	FLS is under progress. 50% work achieved.
12.	Joint Standard Operating Procedure (SOP) for Operation and Maintenance of Rail Services for Jaynagar (India) – Kurtha (Nepal) section	06.10.21	Implemented
13.	India and Nepal have signed a Letter of Exchange (LoE) of Rail Services Agreement	29.06.21	All authorized cargo train operators including public and private container train operators, automobile freight train operators, special freight train operators or any other operator authorized by the Indian Railways will be able to use the Indian railway network to carry Nepal's containers and other freight – both bilateral between India and Nepal or third country from Indian ports to Nepal
14.	Air Bubble Agreement between India and Nepal	10.12.20	Implemented
15.	Agreement between Government of India and Government of Nepal regarding Indian grant assistance for implementation of small development projects	Signed on 06.08.08 (LoEs on 17.12.17 & 06.08.20)	Ongoing
16.	MoU between GoI and GoN regarding establishment of Nepal Bharat Maitri Polytechnic at Hetauda in District Makwanpur of Nepal	Signed on 16.02.10 (LoEs on 25.06.17 & 26.04.20)	65% Physical work completed. Work is under progress and likely to completed by August 2022.
17.	MoU signed between Government of Nepal and EXIM Bank of India on First Amendatory Dollar Credit Line Agreement	16.10.19	Implemented
18.	MoU signed between Food Safety and Standards Authority of India (FSSAI), India and Department of Food Technology and Quality Control (DFTQC), Nepal on Food Safety	21.08.19	Implemented
19.	MoU for Nepal-Bharat Maitri Vidyalaya (NBMV), Pokhara between Govt. of India and Govt. of Nepal	24.08.06 (Renewed on 03.10.18)	The Vidyalaya is affiliated to CBSE, New Delhi (from Grade-I to Grade-XII) for education of wards of Indian citizen living and working in Pokhara and adjoining areas.
20.	MoU between GoI and GoN regarding Preliminary Engineering cum Traffic Survey of the broad gauge line between Raxaul and Kathmandu	31.08.18	Preliminary Engineering Cum Traffic Survey got completed in 2019. Report submitted to GoN.
21.	Modalities for utilization of India's Housing Grant of USD \$ 100 Million to support reconstruction of 50,000 Houses signed between GoI and GoN	24.08.17	The construction of 50000 houses completed in November 2021
22.	MoU on implementation of the grant component of India's Post earthquake Reconstruction package in the Education Sector in Nepal signed between GoI and GoN	24.08.17	Reconstruction Projects ongoing as per the terms and conditions specified in the MoU

23.	MoU on implementation of the grant component of India's Post earthquake Reconstruction package in the Health Sector in Nepal signed between GoI and GoN	24.08.17	Reconstruction Projects ongoing as per the terms and conditions specified in the MoU
24.	MoU on implementation of the grant component of India's Post earthquake Reconstruction package in the Cultural Heritage Sector in Nepal signed between GoI and GoN	24.08.17	Reconstruction Projects ongoing as per the terms and conditions specified in the MoU
25.	MoU for Implementation Arrangement on Cost Sharing, Schedules and Safeguard Issues for Construction of Mechi Bridge under ADB's SASEC Road Connectivity Programme (Tranche 2), Funded by GoI	24.08.17	Implemented
26.	MoU on Drug Demand Reduction and Prevention of Illicit Trafficking in Narcotic Drugs, Psychotropic Substances and Precursor Chemical and Related Matters	24.08.17	Implemented
27.	Agreement on Cooperation in the Field of Standardization and Conformity Assessment	24.08.17	Implemented
28.	MoU between the Election Commission of India (ECI) and the Election Commission of Nepal for sharing and Exchanging Information and Practices on Election Related Matters	24.01.17	Training on capacity building under ITEC programme

## Pakistan

S.No	Name of Agreement/MoU	Year/Date of Signing	Outcome
1.	An Agreement between GoI and Government of Pakistan for the facilitation of pilgrims to visit Gurdwara Darbar Sahib, Kartarpur.	2019	Under implementation.

## Sri Lanka

S.No	Name of Agreement/MoU	Year/Date of Signing	Outcome
2.	MOU between the Government of the Republic of India and Government of the Democratic Socialist Republic of Sri Lanka to construct 3000 rain water harvesting systems in Jaffna district.	13 January 2017	Ongoing under High Impact community development Project. Under implementation.
3.	MOU between Kelaniya University and ICCR for long term Hindi Chair	17 January 2017	Under implementation.
4.	MOU on cooperation in economic projects	26 April 2017	Action underway on certain projects identified in the MoU. Under implementation.
5.	LOC agreement of US\$ 318 million for procurement of railway rolling stock and upgradation of rail tracks was signed between EXIM bank of India and Government of Sri Lanka	6 June 2017	Under implementation. <i>*Regular updates on LoC projects shared with Ministry.</i>
6.	Work Plan 2017-2019 under the MOU on cooperation in the field of Agriculture	20 September 2017	Work Plan for 2017-2019 signed between ICAR and SLCARP. Under implementation.
7.	MOU between the Government of the Republic	28 September 2017	Under implementation.

	of India and Government of the Democratic Socialist Republic of Sri Lanka to upgrade Saraswathy Central College in Pusselawa, Kandy, Central Province		
8.	MOU on cooperation in Electronics & IT	15 January 2018	Under implementation.
9.	LOC agreement for US\$ 45.27 for rehabilitation of Kankesanthurai Harbour in Northern part of Sri Lanka	10 January 2018	Process for identification of a Consultant for the project is underway.
10.	MOU for the establishment of a collaborative relationship to combat transnational illegal activities at sea and develop regional co-operation.	09 May 2018	Agreement implemented and in force.
11.	MOU for cooperation on the response to oil and chemical pollution in the South Asian Seas region signed by DG, Coast Guard with SACEP	12 May 2018	Under implementation.
12.	Arrangement on gainful occupation for family members of Diplomatic Mission or Consular Post	05 March 2019	Agreement came into force.
13.	MoU for up-gradation of infrastructure in Plantation schools	20 February 2020	Under implementation.
14.	a Memorandum of Understanding (MoU) to implement High Impact Community Development Projects (HICDP) under Indian grant assistance	10 November 2020	Under implementation.
15.	FOUR [04] MoUs towards streamlining the implementation mechanisms of ongoing Model Village and three Gram Shakti Housing Projects.	18 December, 2020	Under implementation.
16.	MOU on implementation of Sri Lanka Unique Digital (SL-UDI) programme with GOI's grant assistance	28 March 2022	Under implementation.
17.	MOU for providing Maritime Rescue Coordination Center	28 March 2022	Under implementation.
18.	MOU on implementation of Hybrid Power Projects in three Islands off Jaffna	28 March 2022	Under implementation.
19.	MOU on cooperation in development of Fisheries Harbours in Sri Lanka	28 March 2022	Under implementation.
20.	MOU for the establishment of Modern Computer Labs and smart boards with customized curriculum software in 200 schools in Galle District	28 March 2022	Under implementation.
21.	MOU between Sushma Swaraj Institute of Foreign Service and the Bandarnaike International Diplomatic Training Institute	28 March 2022	Under implementation.

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